

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 59 of 2014 &**

**I.A. No. 111 of 2014**

**And**

**Appeal No. 120 of 2014**

**Dated : 6<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 59 of 2014 &**

**I.A. No. 111 of 2014**

**Madhya Pradesh Power Generating Co. Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramalingam for R-1  
Ms. Swatika Sahoo**

**Counsel for the Respondent (s) : Mr. M.S. Ramalingam for R-1  
Mr. Rajiv Srivastava for R.2  
Mr. G. Umapathy  
Ms. R. Mekhala for R.5  
Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R.2**

**Appeal No. 120 of 2014**

**M.P. Power Management Co. Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. G. Umapathy  
Ms. R.Mekhala**

**Counsel for the Respondent (s) : Mr. M.S. Ramalingam for R-1  
Mr. Rajiv Srivastava for R.2  
Mr. M.G.Ramachandran  
Ms. Swatika Sahoo for R-5  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.2 & 3**

**ORDER**

Pleadings are complete. As agreed by the learned counsel for the parties, post these matters for hearing on **10.09.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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